

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 30<sup>th</sup> October, 2018

**No.HC.VII-130/2018/6107/A:** It is for information of all concerned that the *1 (one) year Pre-Appointment Training Programme for the candidates selected* vide Govt. of Assam Notification No. JDJ.12011/1/2017/198, dated 06.10.2018 in connection with appointment to Grade-III of the Assam Judicial Service **will commence w.e.f. 01.11.2018 at the Judicial Academy, Assam at Amingaon, Guwahati.**

The candidates who have executed formal agreement as per relevant provisions of the Assam Judicial Service (Amendment) Rules, 2008, **are to report to the Director, Judicial Academy, Assam on 01.11.2018 at 8:00 AM positively for undergoing Pre-Appointment Training.**

By order,  
Sd/- DhruPAD Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. **HC.VII-130/2018/6108 - 6118/A** dated 30.10.2018

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam (in reference to letter No. JAA.32/2018/816, dated 26<sup>th</sup> Oct., 2018).

It is for information that *out of the 33 (thirty three) selected candidates vide Govt. of Assam Notification No. JDJ.12011/1/2017/198, dated 06.10.2018, 32 (thirty two) candidates have executed formal agreement as per relevant provisions of the Assam Judicial Service (Amendment) Rules, 2008. 1 (one) candidate, namely, Smti. Priyam Priyadarshini Goswami (Serial No. 18 of the said Notification) did not turn up for executing Agreement, as required under the specific rule.*

2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
4. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
5. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Deputy LR & Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
7. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
8. The Research Officer, Judicial Academy, Assam.
9. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
10. CA to the Registrar General, Gauhati High Court, Guwahati.
11. Selected candidates concerned.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

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30.10.18  
Registrar (Judicial)